

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).21801/2024

[Arising out of impugned final judgment and order dated 05-02-2024 in WB No.305/2020 passed by the High Court of Judicature at Allahabad]

STATE OF U. P. & ORS.

Petitioner(s)

VERSUS

RAMVEER (DEAD) THR. LRS & ORS.

Respondent(s)

Date : 14-05-2025 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) :Mr. Adarsh Upadhyay, AOR

For Respondent(s) :Mr. Rishi Sehgal, AOR
Ms. Charu Sangwan, AOR
Mr. Manish Tiwari, AOR

Mr. Devvrat, AOR (mentioned by)

UPON being mentioned, the Court made the following
O R D E R

List on 12.08.2025 (NMD).

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR